Supply of Essential Commodities to Maharashtra

388. SHRI UTTAM RATHOD: SHRI ARVIND TULSHIRAM KAMBLE:

SHRI PRATAPRAO B. BHOSLE:

SHRI MAHADEO SHIWANKAR:

SHRI PRAKASH V. PATIL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the demand, allotment and off-take of various essential commodities supplied

Rice

under the Public Distribution System to Maharashtra during the last six months, month-wise;

- (b) whether Government of Maharashtra has requested Union Government for increasing the quantity of these commodities because of increasing demands; and
- (c) if so, the reaction of Government thereto?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (c). The requisite information is given in the Statement below:-

(in thousand tonnes)

STATEMENT

The details of demand, allocation and off-take of various Essential Commodities in respect of Maharashtra for the last six months are given below:-

| | | | inoucuno termoc, |
|-----------------------------|-----------------|--------------|--------------------|
| Month | Demand | Allocation | Offtake |
| September, 89 | 100.00 | 57.0 | 57.8 |
| October, 89 | 100.00 | 57.0 | 48.8 |
| November, 89 | 100.00 | 75.0 | 79.3 |
| December , 89 | 100.00 | 52.0 | 63.2 |
| January, 90 February, 90 | 100.00 75.00 | 52.0 47.0 | 51.0 N.A |
| Wheat | | In . | thousands tonnes |
| Month | Demand | Allocation | Offtake |
| 1 | 2 | 3 | 4 |
| September, 89 | 250.0 | 100.0 | 116.1 |
| October, 89 | 250.0 | 125.0 | 133.7 |
| | | | |

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|---------------------|-------|----------------|--------------------|--|
| 1 | 2 | 3 | 4 | |
| November, 89 | 150 0 | 150 0 | 114 4 | |
| December, 89 | 250 0 | 100 0 | 124 0 | |
| January, 90 | 250 0 | 100 0 | 87 8 | |
| February, 90 | 150 0 | 100 0 | N A | |

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Requests for enhancement in monthly allocation of wheat and rice have been received from Government of Maharashtra Allocation from Central Pool are made on a month to month basis taking into account

stock position, relative needs of various States market availability etc. The allocations are only supplemental to open market availability

Writton Ancume

Imported Edible Oils (In thousand tonnes)

| Month | Demand | Allocation | Offtake |
|--------------|----------------------|------------|---------|
| September, | 89 Annual demand | 10 0 | 97 |
| October, 89 | 1,68 000 M Ts | 10 0 | 170 |
| November, | 89 for the oil | 12 0 | 143 |
| December, | 89 year 1989-90 | 6 5 | 7 1 |
| January, 90 | | 6 5 | 8 0 |
| February, 90 | 0 | 8 0 | 9 1 |

Government of Maharashtra had requested for enhancement of allocation of imported edible oil

fhe distribution of imported edible oils

through PDS is to supplement the availability of edible oil in the country and not to meet the entire demand of consumers. Allocations of edible oil to Maharashtra have so far been made on comparatively higher levels.

KEROSENE (In thousands tonnes)

| Months | Normal Allocation | Adhoc Allocation | Total Allocation | Offtake |
|--------------|----------------------|---------------------|---------------------|---------|
| 1 | 2 | 3 | 4 | 5 |
| September 89 | 1174 | | 1174 | 118.4 |
| October, 89 | 117 4 | 5 0 | 122 4 | 122 5 |

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| 1 | 2 | 3 | 4 | 5 |
|--------------|-------|-----|-------|-------|
| November, 89 | 129.6 | 5.0 | 134.6 | 135.1 |
| December, 89 | 129.6 | _ | 129.6 | 130.7 |
| January, 90 | 129.6 | _ | 129.6 | N.A |
| February, 90 | 129.6 | _ | 129.6 | N.A |

The requirement of kerosene to the States/UTs assessed by allowing a suitable growth rate over the allocation made for the corresponding period of the last year and allocations are made accordingly. Besides the regular allocation, additional adhoc allocation is also considered and relesed on the request of States/UTS to meet the specific situations like flood, drought, cyclone, shortage of LPG etc.

The Maharashtra Government had requested for additional allocations and the same had been given to the extend considered feasible

LEVY SUGAR

Allocation of levy sugar to States UTs are not made on demand or request but on uniform norms of 425 grams per capital monthly based on projected population as on 1.10.1986 effective from February 1987 onwards. Accordingly, the monthly levy sugar quota of Maharashtra State is 29,936 tonines.

No representation from Government of Maharashtra has been received for increasing the levy sugar quota.

Distribution of Viscose Fibre

389. SHRI KARIA MUNDA: Will the Minister of TEXTILES be pleased to state:

- (a) whether the prices of viscose fibre has gone up very sharply during last one year; if so, the details thereof;
- (b) whether Government propose to take over distribution and price control of viscose fibre to stop exploitation of small scale units; and
 - (c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) The price of VSF have gone up from Rs. 30.36 per kg. in January, 1989 to Rs. 36.58 per kg. in January, 1990. A statement is given below giving VSF prices from January, 1989 to January, 1990

(b) and (c) There is at present no proposal for Government to introduce statutory control over pricing and distribution of VSF. Government have issued LOIs from time to time to create fresh capacities for VSF, so that it could become more freely available at competitive prices.